

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2384

ANSWERED ON:04.08.2015

Police Reforms

Chaudhary Shri C.R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the new initiatives being taken for police reforms in the country along with the funds allocated and utilised for upgradation of police forces during each of the last three years and the current year, State-wise;
- (b) whether the Government has made any assessment regarding the efficacy of the schemes being implemented for upgradation of police force in the country;
- (c) if so, the details and outcome thereof;
- (d) whether the Government has accorded priority to the protection of women tourists in police reforms in the country; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): During 49th Annual DsGP/IsGp Conference held at Guwahati on 28.11.2014 of SMART Policing had been Introduced by Hon'ble Prime Minister. The Attributes are Sensitive and Strict, Modern with Mobile, Alert and Accountable and Reliable and Responsive and Trend and Techno Savvy. During the months of April and May, 2015, BPR&D has organized four regional workshops on smart policing. Ministry of Home Affairs purposes to organize a national workshop on smart policing to carry the smart policing initiative forward by short listing the schemes and defining the framework for their implementation. The Funds released during each of the last three years under MPF Scheme at Annexure-I. Police modernisation scheme is being run through the State Governments. The States have found it useful. This is helpful in creation of infrastructure, mobility, procurement of arms and ammunition etc. Assessments are made through and its, review in HPC.

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(b) & (c): "Police" being a State subject in the 7th Schedule to the constitution, the State Governments have to implement the various police reforms & welfare measures. The Centre advised the States from time to time to bring in requisite reforms in the Police administration.

(d) & (e): No such proposal is under consideration. However the women tourists are being accorded protection as per the prevailing procedures.
